

LEGISLATIVE ASSEMBLY
NATIONAL CAPITAL TERRITORY OF DELHI

Bulletin Part-I
(Brief summary of proceedings)
Tuesday, 28 July, 2015/ 06 Shraavan, 1937 (Saka)

No. 13

2.00 P.M.

Sh. Ram Niwas Goel, Hon'ble Speaker in-Chair

NATIONAL SONG-VANDE MATARAM

1. 2.02 P.M. **Obituary References:**

The following obituary references were made in the House :

1. On passing away of Dr. APJ Abdul Kalam, former President of India (2002-2007)
2. On loss of innocent lives due to terrorist attack in Gurdaspur, Punjab

The House also observed silence as a mark of respect for the departed souls.

2. 2:26 P.M. The Chair stated that it has been decided to adjourn the proceedings of the House, in view of the National Mourning on the passing away of Dr. APJ Abdul Kalam, former President of India.

The Chair further stated that the business listed for the day is pending and could be taken up for consideration on Monday, 03 August, 2015, if the House agrees.

The House was in agreement with the Chair.

Hon'ble Speaker stated that the matters to be raised under Rule-280 would not be taken up and requested the Hon'ble Members to give fresh notice of the same by 11:00 AM on Monday, 03 August 2015.

3. 2:28 P.M. **The Chair adjourned the House till 2.00 PM on Monday, 03 August, 2015.**

Delhi
28 July, 2015

Prasanna Kumar Suryadevara
Secretary